Rape cases in Delhi *vis-a-vis* in other cities

†2384. SHRI SHIVANAND TIWARI:
SHRI RAVI SHANKAR PRASAD:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that maximum number of cases of rape with women have come to light in Delhi city in comparison to the 35 major cities of the country;

(b) if so, the facts in this regard and the number of such cases in Delhi and the extent to which they exceed in comparison to Mumbai, Bangalore, Lucknow and Patna;

(c) whether it is also a fact that the neglecting attitude of police to ignore such incidents is main reason for increase in numbers of such cases and such attitude plays a vital role in it?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) and (b) Yes, Sir. According to 'Crime in India 2010', an annual NCRB publication, it is a fact that maximum number of cases of rape of women have come to light in Delhi city in comparison to the 35 major cities of the country. 414 cases of rape were registered in Delhi during the year 2010, which exceeded in comparison to Mumbai, Bangaloare, Lucknow and Patna by 220, 349, 362, and 389 respectively.

(c) It is not correct to say that Delhi Police has negligent attitude towards such incidents. Delhi Police pays a focused attention towards preventing crimes against women. Heinous crimes like rape are handled with great sensitivity. Delhi Police has introduced special measures to make the city safe for women.

These include:

1. Creation of predominantly women staffed police stations at North Campus and South Campus, Delhi University.

2. Revamping of foot patrols.

3. Deployment of PCR vans near girls colleges and Emergency Response Vehicles (ERV).

4. DCP level nodal officers have been appointed for handling problems of North-Eastern women.

5. Establishment of Women Help Line, Anti-Obscene call cell and Anti-Stalking cell.

6. The Delhi Police keeps contact with the Rape Crisis Intervention Centres, which include proactive NGOs recognized by the Delhi Commission for

†Original notice of the question was received in Hindi.

Women and the Delhi Police, which are actively associated in trauma management and other forms of assistance in rape cases.

7. The Police station staff and investigating officers have been issued detailed instructions as a ready reckoner incorporating useful information such as directions of courts from time to time, investigation of such cases by women officers, details of NGOs with telephone numbers, Do's and Don'ts for police in handling the rape cases.

Dividing U.P. in four parts

†2385. SHRI RAM JETHMALANI:
SHRI RAMCHANDRA PRASAD SINGH:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the decision to divide the State into four parts has been taken by the Uttar Pradesh Government;

(b) if so, the facts thereof, and whether the State Government has urged Central Government to ratify this decision;

(c) if so, the facts thereof and reaction of Government with regard to acceptance of division; and

(d) the estimated additional expenditure on the administration of all four regions after the division?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH): (a) to (d) The Legislative Assembly of Uttar Pradesh has passed a resolution on 21.11.2011 for the division of Uttar Pradesh in four smaller States *viz.* Purvanchal, Bundelkhand, Avadh Pradesh and Paschim Pradesh. The State Government has forwarded the said resolution to the Government of India on 23.11.2011 for taking further action.

Government of India takes decision on the matter of formation of new States after taking into consideration all relevant factors. Action by the Government would depend on the felt need and general consensus. No definite time-frame can be specified in this regard.

Missing Pakistani citizens who came for treatment

†2386. SHRI MOTILAL VORA:
SHRI SATYAVRAT CHATURVEDI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that 902 Pakistani citizens had come to India for treatment in the year 2009;

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†Original notice of the question was received in Hindi.